

in this connection and since I have the information, it is my responsibility to warn about it. That information is that the note was prepared in a hurry and passed on to that country but apart from it, there is one more note which was given to the Swiss officials by the Government. Before that note is published during next four or five days, I would like the Government to make a statement as to what is that note, other than this one, which was given by the Minister of External Affairs or by the embassy or at any other official level about which there is lot of talk in Switzerland these days? Mr. Speaker, Sir, I would also like to point out that yesterday, I had made a demand to take stern action against Hinduja. The only class behind this the entire episode is Hinduja. At present there is no time to discuss misdeeds done by them against the interests of the country inside and outside this country but Hinduja has his hands behind all these happenings. Yesterday, I demanded an immediate ban by Government on all of his businesses in India...(*Interruptions*)

[*English*]

MR. SPEAKER: Dr. Bhoi.

(*Interruptions*)

MR. SPEAKER: Only what Dr. Bhoi is saying will go on record.

(*Interruptions*)

DR. KRUPASINDHU BHOI(Sambalpur): Mr. Speaker Sir, since Independence, Western Orissa and the Gharjat areas of Orissa are being neglected by the State Government in the field of development activities, employment, irrigation facilities, industry, education and so on. This Western Orissa comprises the districts of Sambalpur, Bolangir, Kalahandi, Phulbani, Sundargarh, Keonjhar and other Gharjat areas. The people of Western Orissa including the MLAs, MPs and other representatives are demanding that there should be a Western Orissa Development Council with autonomous status

to deal with the problems faced by the people and to work for the all-round development of the area.

Sir, the state of Orissa is getting two-thirds of its revenue from this area, through mining activities, tendu leaves and other forest produce, land revenue, etc. This area is the golden bowl of Orissa. Still it is not properly developed. So, nothing less than a separate Development Council with its headquarters at Sambalpur, will satisfy the demand of the people of Western Orissa.

SHRI BASU DEB ACHARIA: Sir, this House has been misled...(*Interruptions*)

MR. SPEAKER: Whatever Shri Acharia is saying, will not go on record. I have allowed only Dr. Krupasindhu Bhoi.

(*Interruptions*)\*

12.31 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

SHRI KRUPASINDHU BHOI: If there is a Western Orissa Development Council, all the developmental activities can be decentralised. Though the Central Government is sympathetic, the State Government is not coming forward to give the necessary project reports for the development of this area to the Centre. Brought is a chronic feature of this area and in Kalahandi, Bolangir and part of Sambalpur Districts, people are dying of starvation and living with utmost misery. In Bolangir District, a child was sold just for Rs. 20. So, you can imagine the condition of the people. But the State machinery is totally blind to their plight. In 1988, Late Shri Rajiv Gandhi had announced that Kalahandi be included under ADAPT scheme. He asked the State Government to include Bolangir also. But, when Shri V.P. Singh's Government came, all these things were discontinued. I urge the Central Government to direct the State Government to form the Western Orissa Development Council immediately.